

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2005

Dated: 14th Day of September, 2005

Present :

**Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. Justice E. Padmanabhan, Judicial Member
Hon'ble Mr. H.L. Bajaj, Technical Member**

M/s LML Ltd.

Appellant

Versus

Kanpur Electricity Supply Co. & Others

Respondents

Counsel for Appellant : Mr. M.L. Lahoty, Mr. Paban K. Sharma

ORDER

Mr. Lahoty, the learned counsel for the Appellant wishes to withdraw the appeal at this stage. Accordingly the appeal is dismissed as withdrawn.

(Mr. Justice Anil Dev Singh)
Chairperson

(Mr. Justice E. Padmanabhan)
Judicial Member

(Mr. H.L. Bajaj)
Technical Member